



SUPREME COURT BAR ASSOCIATION [Regd.]

SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI-110001 (INDIA)

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Dated 21.03.2020

RESOLUTION

"EC of the SCBA is elected to look after the welfare and well being of the Hon'ble Members of the SCBA and must take decisions accordingly irrespective of the reservations that some Members may have. Considering the various suggestions made by Distinguished Members of the EC, it has been resolved that the Hon'ble the Chief Justice and Hon'ble Justices of the Supreme Court may considering the feelings and well being of all stake holders, declare vacation in the Supreme Court for Four weeks beginning from Monday the 23rd March for the present. EC resolves that further action in this regard will be taken after three weeks considering the situation. EC also requests the Hon'ble Court to adjust the lost days in the forthcoming Summer Vacation accordingly. EC resolves to inform the Hon'ble Court of its readiness to help the Institution at any point of time.


ASHOK ARORA
Hony. Secretary
Supreme Court Bar Association
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CC :

Hon'ble the Chief Justice of India and other Hon'ble Judges of the Supreme Court of India